IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRINCIPAL BENCH

CA(CAA)-17(PB)/2018

IN THE MATTER OF:

Fair Agro Exports Pvt. Ltd. and Amroon Foods Pvt. Ltd. with Fair Exports (India) Pvt. Ltd.

APPLICANT / PETITIONER

SECTION:

Under Section 230(1) and 232

Order delivered on 01.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

Mr. Ashish Middha, Advocate

For the Respondent(s):-

ORDER

Arguments heard. Order reserved.

(M. M. KUMAR) PRESIDENT

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)